

- (iv) Decanalisation of rubber imports.
- (v) Subsidising rubber imports from rubber cess collection.
- (vi) To give fair representation to rubber consuming industry on the Rubber Board.

The points raised are already receiving attention of Government.

Construction of Type II Quarters, for the Employees of Kiriburu Iron ore Mines

608. SHRI HARIHAR SOREN: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether it is a fact that funds have been sanctioned for the construction of 200 type II Quarters for the employees of the Kiriburu Iron Ore Mines out of the Iron Ore Mines Cess fund subsidy;

(b) whether it was also decided that the above mentioned quarters are to be constructed at Kiriburu Hiltop which is situated in Orissa; and

(c) if so, what steps Government have taken so far to expedite the construction work?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Government have offered a subsidy of Rs. 10,23,700/- from the Iron Ore Mines Cess Fund towards the cost of construction of 200 type-II quarters for the employees of the Kiriburu Iron Ore Mines, the total estimated cost being Rs. 72.7 lakhs. Out of the subsidy offered, Rs. 1,07,000 has so far been received by the Bokaro management which is still examining financing as well as the mode of construction for the housing scheme in its totality.

(b) No, Sir.

(c) Does not arise.

Income-tax concealment cases detected in Rajasthan

609. SHRI VIRDHI CHANDER JAIN: Will the Minister of FINANCE be pleased to state:

(a) the number of cases of concealment of income-tax which were detected in the State of Rajasthan during last three years, district-wise;

(b) the amount involved in each case; and

(c) the action taken against each such person or firm?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SAWAI SINGH SISODIA): (a) to (c). The statistics for the required information are not maintained state-wise. Information relating to the charges of Commissioners of Income-tax, Jaipur and Jodhpur, in Rajasthan is as under:—

Financial years	No. of orders of penalty for concealment of income tax passed	Amount of penalty levied for concealment (Rs. in thousands)
1977-78	484	3,370
1978-79	794	4,225
1979-80	1,518	1,991

The collection and compilation of the information District-wise relating to each case would take considerable time and effort. If the Hon'ble Member desires to have specific information in respect of a particular case, the information will be made available to him.

Loss of Production in Steel Plants

610. SHRI SAMAR MUKHERJEE: Will the Minister of STEEL AND MINES be pleased to state the loss of